

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 37/2017 In TP No. 7/111A/NCLT/AHM/2016 (New)
CP No. 18/111A/CLB/MB/2010 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

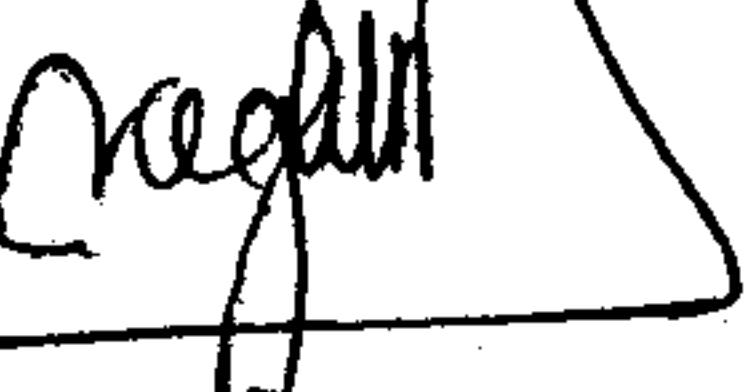
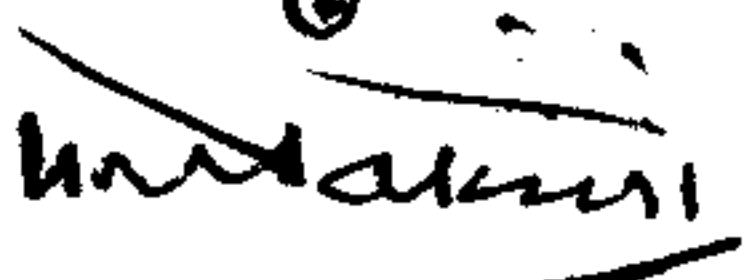
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

Name of the Company: Ravindra Ramchandra Karade

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIJAY M. VAGHELA	ADVOCATE	PETITIONER	
2.	KEYOOR BAKSHI	PCS	R-1	

ORDER

Learned Advocate Mr. Vijay Vaghela present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent.

Learned Counsel for Petitioner requested time to file additional affidavit of Petitioner.

Petitioner shall file additional affidavit within two weeks serving a copy in advance to the respondents.

List the Matter on 25.09.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of August, 2017.